

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3561  
ANSWERED ON:16.08.2010  
FTA WITH ISRAEL  
Sule Supriya

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether Israeli Minister for Trade and Industry and Labour met Indian Counter-parts to discuss proposed Free Trade Agreement (FTA) between two countries;
- (b) if so, the details thereof; and
- (c) the benefits likely to be accrued in irrigation, research and technology, water management and home security with the signing of the said FTA?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

a)to c): Yes, Madam. Israeli Minister for Trade, Industry and Labour met the Commerce and Industry Minister on 12.01.2010 in New Delhi to explore the ways and means to increase the bilateral trade relations between India and Israel. During this meeting, the issue of Free Trade Agreement (FTA) with Israel was also discussed. The FTAs with other countries are entered into for enhancing bilateral trade in goods & services and for increased investment and economic and customs cooperation.